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## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDER ABAD BENCH AT HYDERABAD

## MA 856/97 in OA 176/92

DATE OF DRDER : 04-09-1997.

Between :-

G.Srinivasulu

.. Applicant

And

- The Chief of the Naval Staff, Naval Head Quarters, New Delhi.
- The Flag Officer Commanding in Chief, Eastern Naval Command, Visakhapatnam-14.

.. Respondents

Counsel for the Applicant : Shri P.B.V; jay Kumar

Counsel for the Respondents: Shri N.R.Devaraj, Sr.CGSC

## CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

Heard Sri P.B.Vijay Kumar, counsel for the applicant and Sri W.Satyanarayana for Sri N.R.Devaraj, standing counsel for the respondents.

- The dispute/in regard to/date on which the applicant was initially appointed as a Civilian Educational Instructor. The applicant submits that the initial date is to be reckoned as 22.1.1969 whereas the respondents are reckoning the date as 5-1-70. The applicant has not made any representation in this connection to the respondents to reckon his initial date of appointment as 22-1-1969. He may, if so advised, file a representation, and If he is aggrieved by the reply to the representation, he may resort to the remedial authorities as may be available to him.
  - M.A. is disposed of accordingly. No costs.

(R.RANGARAJAN) Member (A)

Dated: 4th September, 1997.
Dictated in Open Court.

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